NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 18/2016 RT CP NO. 27/Chd/Pb/2017

Delta India Electronics Pvt. Ltd.

... Petitioner

Vs.

M/s Sam Pacific Engineers Pvt. Ltd.

...Respondent

Present:

None.

The Paper Book of information filed by the petitioner was returned by the Registry on 6.7.2017 for removal of the objections as reported by the Registry but the objections have still not been removed. The matter be now listed on 22.08.2017 and notice for the date of hearing be sent to the learned counsel for the petitioner by Speed Post. Copy of this order be also sent along with the notice to the learned counsel.

(Justice R.P.Nagrath) Member (Judicial)

August 07, 2017